

Indian expatriate workers holding valid documents facing any difficulty in Gulf countries. However, those expatriate workers, including Indian nationals, who are staying in these countries without proper authorisation, have been facing some problems due to the strict implementation of local emigration laws/regulations. Government have been making continuous efforts to ensure that no undue hardship and harassment are caused to such workers

Assaults on Harijans during Fifth Plan period

2592. SHRI ATAL BEHARI VAJPAYEE:

SHRI SURAJ BHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incidents of assaults on Harijans and Tribals during the Fifth Plan period and afterwards;

(b) the number of Commissions and Inquiries appointed by the Central and State Governments to inquire into serious cases out of them;

(c) the findings of how many of them were made public in how many cases culprits were punished through courts, as follow-up action; and

(d) in how many cases the provisions of the Social Rights Protection Act were invoked and with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The requisite information is being collected and will be laid on the Table of the House.

Number of Air Violations and Firing incidents across Indo-Pak Border

2593. SHRI RAM VILAS PASWAN: Will the Minister of DEFENCE be pleased to state:

(a) the number of air violation by Pakistan from across the Indo-Pak border (stating the areas) after the recent talks in Islamabad between the Foreign Minister of the two countries; and

(b) how Government view these violations ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) After the recent visit of the Indian Foreign Minister to Pakistan, there have been three violations of Indian air space by Pakistani aircraft, one in the Amritsar Sector and two in the J&K Sector.

(b) Government have lodged protests with the Government of Pakistan and have called upon them to make necessary precautions for preventing recurrence of such incidents.

Ill-Treatment with Indians in Oman

2594. SHRI BHIKU RAM JAIN: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that complaints of ill treatment of Indians in Oman have been received by the Government;

(b) whether it is also a fact that Indian employes in Oman were denied Air-Conditioning accommodation and they were made to perform duty not stipulated in the contract; and